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Title : Issue regarding demands of the pensioners of the private sector banks.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): Madam Speaker, I thank you for giving me an opportunity to raise the matter of pensioners of the private sector banks.

I had sent a representation of All-India Bank Retiring Federation, Indore alongwith demands of pensioners like enhancement of their Family Pension, removal of discrimination in DA among retired persons and holding discussion and meeting with the Federation on a regular basis for the redressal of their grievances immediately on humanitarian grounds.

In view of the prevailing economic situation, the demands of these pensioners are genuine and need to be looked into favourably. As the pension in the bank is payable as per the provision of the Bank Employees Pension Regulation 1995 of the respective bank, therefore, I request the Minister of Finance to take up the issue of retiring fellow and there should be immediate

changes in the pension scheme with the mandate from the bank at the earliest so that the pensioners can be benefitted.

Thank you.

HON. SPEAKER:

Shri Shrirang Appa Barne,

Dr. Shrikant Eknath Shinde,

Kunwar Pushpendra Singh Chandel,

Shri Harishchandra *Alias* Harish Dwivedi,

Shri Chandra Prakash Joshi,

Shri Subhash Patel and

Shri Sudheer Gupta are permitted to associate with the issue raised by Shri Gajanan Kirtikar.